

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 1st JULY, 2024, 10:30 A.M.

**IA(IBC)/119/GB/2024
In CP(IB)/16/GB/2022**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	M/s Brahmaputra Rolling Mills Pvt. Ltd. (CD). Vs State Bank of India (OC)
Under Section	U/s 10 of IBC, 2016

For Petitioner (s) : Mr. S. Jain, Adv. For the Liquidator

For Respondent (s) : Mr. A. Malik, Adv.

ORDER

Ld. Counsel Mr. S. Jain appears on behalf of the Liquidator. Ld. Counsel Mr. A Malik appears for Respondent and accepts notice. Seeks 6 weeks' time to file reply affidavit. 4 weeks' time granted.

Copy of reply thereof shall be served on the Counsel on Record for the opposite party.

List for further consideration on **08.08.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)